

CHAPTER XIX

OTHER USEFUL INFORMATION.

18.1. Frequently Asked Questions and their Answers by Public Authority.

- i) Application form (a copy of filled application form for reference
- ii) Fee
- iii) How to write a precise information request. Few tips.
- iv) Right of the citizens in case of denial of information and procedure to appeal
- v) Can appeal to appellate authority and also to State Information Commission

18.2. Related to seeking Information

18.3. With relation to training imparted to the public by Public Authority

18.4. With relation to training imparted to public by public authority

18.5. With relation to registration process

18.6. With relation to collection of tax